

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ALFARA'A INFRAPROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 18-07-2022; List of Stakeholders as on Date: 28-09-2022; Name of IP: PRAFUL RAGHUNATH RENUSE; Process Number: 1; Last 5 digitof registration number: 14111

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		19661707		19661707			19661707	NA
2	Liquidation costs incurred till date		1320639		1320639				NA
3	Secured financial creditors	2	10993131695	2	10993131695				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	84	71537276	83	44847676		10519865	16169735	Annexure 6
7	Operational creditors (Government Dues)	7	1243610912	7	1214369482		29241430		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2542	1699129968	2542	1663794333		35335634		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	265225431	2	265225431				Annexure 9
Total		2637	14293617628	2636	14202350963	0	75096929	35831442	